

Annexure 1															
Name of the Corporate debtor: M/s. Suryajyoti Spinning Mills Limited ; Date of commencement of liquidation: 18.04.2023 and appointment or amended on 30.06.2023 (Order made available on 03.07.2023); List of stakeholders as on :16.12.2023															
List of Secured financial creditors															
S No	Name of Creditors	Identification No	Details of claims received		Details of claim admitted						Amount of continging nt claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks if any
			Date of Receipt	Amount Claimed	Amount of claim admitted	Nature of claims	Amount covered by security interest	Where security interest relinquished ? (Yes/No)	Details of Security Interest	% share in total amount of claims admitted					
1	IDBI Bank LtdNPA Management Group	1	17.05.2023	1,37,69,27,416	1,37,69,27,416	Form D	Details given below	Yes	Details given below	14.60	0	0	0	0	
2	Indian Overseas bank Asset Recovery Management Branch	2	17.05.2023	23,95,06,304	23,95,06,304	Form D	NA	No	NA	2.54	0	0	0	0	
3	State Bank of India, Stressed Assets Management Branch	3	18.05.2023	7,28,66,78,165	7,28,66,78,165	Form D	Details given below	Yes	Details given below	77.24	0	0	0	0	
Sub Total				8,90,31,11,885	8,90,31,11,885					94.38	-	-	0	-	

SBI

Primary Security: First charge on the entire stocks, Inventory and Receivable. Pari-passu first charge on Land & Buildings and Plant & Machinery. Details of Security: Makthal Unit: Land & Building and Plant & Machinery in Sy No 244/1, 245/2, 245/4, 245/5, 245/6 & 245/7. Narayanpet Road, Makthal, Mahaboobnagar (Dist.), Telangana. Total land: Acres 10.65 - MV - 21.15 Crs, dated 14.03.2023, Rajapur Unit: Land & Building and Plant & Machinery Sy No14A,14E, 36AA, 37E, 38AA, 39EE, 36AA, 36A, 38A, 39E, 36E, 36A, 37EE, 37A, 37E, 37EE, 37A & 37EE, Rajapur (V) Balanagar (M), Mahaboobnagar Dist, Telangana State. Total land: Acres 18.675, MV - 53.42 Crs dated 14.03.2023, Burgul Unit: Land & Building and plant & Machinery Sy No 822 & 823 in Burgul (V), Farooq Nagar, Mahaboobnagar (Dist), Telangana State. Total land: Acres 6.125, MV -19.67 Crs, dated 14.03.2023, Kucherkal Unit: Land & Building and Plant & Machinery in Sy. No 271, 270/EE, 265/EE, 265/A/1, 265/A, 265/E, 266/AA, 272, 266, 272/AA, 272/A & 272A/AA Kucherkal (V), Balanagar (M), Mahaboobnagar (Dist.), Telangana State. Total land: Acres 31.15 - MV - 62.61 Crs, dated 14.03.2023

IDBI

(A) The Hypothecated Asset: First Pari-passu charge on entire asset of the company, present and future along with other WC lenders and Second pari-passu charge on the current assets of the company along with other Term Lenders. **(B) The Mortgaged Assets:** First pari-passu charge on Land & Buildings and Plant & Machinery along with other Term Lenders. and Second Pari-passu charge on Land & Buildings and Plant & Machinery of the company along with other WC lenders. **Details of Mortgaged Assets:** 1. All that part and parcel of dry land admeasuring Ac 4.10 gts in Sy No 245/7 along with constructions there on situated at Makthal Village and Mandal, Narayanpet Road, Mahabubnagar District, SRO Narayanpet standing in the name of M/s Surya Jyothi Spinning Mills Ltd Vide Regd Sale Deed Doc. No 64/1990 Dated 09.01.1990 together with all and singular structures and erections thereon, both present and future.
2. All that part and parcel of dry land admeasuring Ac 0.34 gts in Sy No 245/2 along with constructions there on situated at Makthal Village and Mandal, Narayanpet Road, Mahabubnagar District, SRO Narayanpet standing in the name of M/s Surya Jyothi Spinning Mills Ltd Vide Regd Sale Deed Doc. No 79/1990 Dated 12.01.1990 together with all and singular structures and erections thereon, both present and future.
3. All that part and parcel of land admeasuring Ac 0.34 gts in Sy No 245/4 along with constructions there on situated at Makthal Village and Mandal, Narayanpet Road, Mahabubnagar District, SRO Narayanpet standing in the name of M/s Surya Jyothi Spinning Mills Ltd Vide Regd Sale Deed Doc. No 143/1990 Dated 23.01.1990 together with all and singular structures and erections thereon, both present and future.
4. All that part and parcel of land admeasuring Ac 0.34 gts in Sy No 245/5 along with constructions there on situated at Makthal Village and Mandal, Narayanpet Road, Mahabubnagar District, SRO Narayanpet standing in the name of M/s Surya Jyothi Spinning Mills Ltd Vide Regd Sale Deed Doc. No 138/1990 Dated 22.01.1990 together with all and singular structures and erections thereon, both present and future.
5. All that part and parcel of land admeasuring Ac 0.34 gts in Sy No 245/6 along with constructions there on situated at Makthal Village and Mandal, Narayanpet Road, Mahabubnagar District, SRO Narayanpet standing in the name of M/s Surya Jyothi Spinning Mills Ltd Vide Regd Sale Deed Doc. No 139/1990 Dated 22.01.1990 together with all and singular structures and erections thereon, both present and future.
6. All that part and parcel of land admeasuring Ac 3.00 gts in Sy No 244/1 along with constructions there on situated at Makthal Village and Mandal, Narayanpet Road, Mahabubnagar District, SRO Narayanpet standing in the name of M/s Surya Jyothi Spinning Mills Ltd Vide Regd Sale Deed Doc. No 160/1990 Dated 25.01.1990 together with all and singular structures and erections thereon, both present and future.
7. All that part and parcel of land admeasuring Ac 6.05 gts in Sy Nos. 822 & 823 along with constructions there on situated at Burugul village & GP, Farooqnagar Mandal, Mahabubnagar District, SRO Jadcherla standing in the name of M/s Surya Jyothi Spinning Mills Ltd Vide Regd Sale Deed Doc. No 663/1992 Dated 21.04.1992 together with all and singular structures and erections thereon, both present and future.
8. All that part and parcel of land admeasuring Ac 3.21 gts in Sy Nos. 36/AA, Ac 0.36 Gts in Sy No. 37/E, Ac 0.22 Gts. in Sy No. 38/AA & Ac 0.20 Gts. in Sy No 39/EE total admeasuring Ac. 5.19 Gts. along with constructions there on situated at Rajapur village & GP, Balanagar Mandal, Mahabubnagar District, SRO Jadcherla standing in the name of M/s Surya Jyothi Spinning Mills Ltd Vide Regd Sale Deed Doc. No 5016/2005 Dated 02.11.2005 together with all and singular structures
9. All that part and parcel of Agricultural land admeasuring Ac 2.10 gts in Sy Nos. 36/AA, along with constructions there on situated at Rajapur village & GP, Balanagar Mandal, Mahabubnagar District, SRO Jadcherla standing in the name of M/s Surya Jyothi Spinning Mills Ltd Vide Regd Sale Deed Doc. No 6814/2005 Dated 28.12.2005 together with all and singular structures and erections thereon, both present and future.
10. All that part and parcel of land admeasuring Ac 4.35 gts in Sy Nos. 14/E, along with constructions there on situated at Rajapur village & GP, Balanagar Mandal, Mahabubnagar District, SRO Jadcherla standing in the name of M/s Surya Jyothi Spinning Mills Ltd Vide Regd Sale Deed Doc. No 5017/2005 Dated 02.11.2005 together with all and singular structures and erections thereon, both present and future.
11. All that part and parcel of land admeasuring Ac 1.30 gts in Sy Nos. 14/A, along with constructions there on situated at Rajapur village & GP, Balanagar Mandal, Mahabubnagar District, SRO Jadcherla standing in the name of M/s Surya Jyothi Spinning Mills Ltd Vide Regd Sale Deed Doc. No 2928/2005 Dated 01.08.2005 together with all and singular structures and erections thereon, both present and future.
12. All that part and parcel of land admeasuring Ac 2.01 gts in Sy Nos. 36/A, Ac 0.02 gts in Sy No. 39/E, & Ac 0.02 gts in Sy. No 38/AA total admeasuring Ac 2.05 gts along with constructions there on situated at Rajapur village & GP, Balanagar Mandal, Mahabubnagar District, SRO Jadcherla standing in the name of M/s Surya Jyothi Spinning Mills Ltd Vide Regd Sale Deed Doc. No 172/2006 Dated 06.01.2006 together with all and singular structures and erections thereon, both present
13. All that part and parcel of land admeasuring Ac 5.00 gts in Sy Nos. 272/A, Ac 5.00 gts in Sy No. 272/A/AA total admeasuring Ac 10.00 gts along with constructions there on situated at Kucharkal village , Balanagar Mandal, Mahabubnagar District, SRO Jadcherla standing in the name of M/s Surya Jyothi Spinning Mills Ltd Vide Regd Sale Deed Doc. No 832/2007 Dated 25.01.2007 together with all and singular structures and erections thereon, both present and future.
14. All that part and parcel of land admeasuring Ac 1.19 gts in Sy Nos. 266, and land measuring Ac 0.12 gts in Sy No. 272/A total admeasuring Ac 1.31 gts along with constructions there on situated at Kucharkal village , Balanagar Mandal, Mahabubnagar District, SRO Jadcherla standing in the name of M/s Surya Jyothi Spinning Mills Ltd Vide Regd Sale Deed Doc. No 10177/2006 Dated 18.12.2006 together with all and singular structures and erections thereon, both present and future.
15. All that part and parcel of land admeasuring Ac 0.12 gts in Sy Nos. 266/A, and land measuring Ac 1.08 gts in Sy No. 272 total admeasuring Ac 1.20 gts along with constructions there on situated at Kucharkal village , Balanagar Mandal, Mahabubnagar District, SRO Jadcherla standing in the name of M/s Surya Jyothi Spinning Mills Ltd Vide Regd Sale Deed Doc. No 10176/2006 Dated 18.12.2006 together with all and singular structures and erections thereon, both present and future.
16. All that part and parcel of land admeasuring Ac 2.20 gts in Sy Nos. 270/A, and land measuring Ac 2.14 gts in Sy No. 265/AA, land measuring Ac 1.05 gts in Sy No. 265/AA/1, land measuring Ac 1.05 gts in Sy No. 265/AA, land measuring Ac 2.15 gts in Sy No. 265/E total admeasuring Ac 9.19 gts along with constructions there on situated at Kucharkal village , Balanagar Mandal, Mahabubnagar District, SRO Jadcherla standing in the name of M/s Surya Jyothi Spinning Mills Ltd Vide Regd Sale Deed Doc. No 9406/2006 Dated 27.11.2006 together with all and singular structures and erections thereon, both present and future.